

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.2582/2018

New Delhi, this the 13th day of July, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Shri Bhoodev Prasad Rathore

Age 61 years

JE (Retd.)

S/o Shri Mawasi Ram

R/o E-200, Krishan Vihar, Near Shrangar Jewellers

Som Bazar Road

Delhi – 110 086.

..... Applicant.

(By Advocate: Shri Malaya Chand)

Versus

1. Delhi Development Authority
Through its Vice Chairman
Vikas Sadan, INA, New Delhi. Respondents

(By Advocate: Shri Rajeev Kumar)

ORDER (ORAL)

By Hon'ble Mr. Justice Dinesh Gupta, Member (J)

After hearing the arguments of the learned counsel for the applicant, the counsel for the applicant submitted that he may be permitted to withdraw this OA with liberty to move an appropriate application in the earlier OA No.1612/2015. The counsel for the respondents has no objection to the same. The OA is dismissed as withdrawn, with liberty as aforesaid.

**(Praveen Mahajan)
Member (A)**

**(Justice Dinesh Gupta)
Member (J)**

